

F. No. J-11016/1/2017-Judicial(Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 27th November, 2017

ORDER

The President is pleased to engage **Shri Sanjiv Kumar**, Advocate as Group 'A' Panel Counsel for conducting Central Government litigation before Supreme Court of India, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA
GROUP 'A' PANEL COUNSEL

Name	Contact details	Enrollment No.
Shri Sanjiv Kumar	141, North Avenue, New Delhi-110001. Mob: 9810666852, 9971116852 Email: kumarj60@gmail.com	D/488/1986

2. The terms & conditions of the engagement of aforesaid Advocate will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar) 27.11.17
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. Shri Sanjiv Kumar, Group 'A' panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
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